

### **Clearance of Industrial Projects in Kerala**

481. SHRI A. VIJAYARAGHAVAN: Will the PRIME MINISTER be pleased to state:

(a) the details of industrial projects cleared in the State of Kerala during the months of October, November and December, 1990;

(b) whether any of the cleared projects is being reviewed again; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) One industrial Licence No CIL: 292 (90) dated 13.11.90 has been issued to M/s. Kerala State Electronics Development Corporation Limited, Trivendrum for the manufacture of Electronic Central Systems for ships and other seagoing vessels and off-shore installations, for a capacity worth Rs. 15,00,00,000 per annum by conversion of letter of intent No. 355 dated 6.6.1989.

(b) No, Sir.

(c) Does not arise.

### **Bilingual Terms Deposit Forms**

482. KUMARI UMABHARATI: Will the PRIME MINISTER be pleased to state:

(a) the number of Government undertakings which accept loans from public in the form of term deposits at present;

(b) whether relevant forms are printed in English only;

(c) whether these forms are not allowed to be filled up in Hindi, if so, the reasons therefor; and

(d) the time by which these forms are likely to be printed bilingually and accepted in Hindi?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) As per the available information, 18 Central Public Sector Enterprises are accepting loans from the Public in the form of term deposits.

(b) to (d). Information is being collected and will be laid on the Table of the House.

### **Reservation in Government Jobs on the Basis of Percentage of Population**

483. SHRI BALGOPAL MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether the Shoshit Samaj Dal has submitted a Memorandum to Government demanding reservation in Government jobs on the basis of percentage of population; and

(b) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) and (b). In the absence of completed details regarding year, date and the name of the Ministry to which such a memorandum was presented it is not possible to specifically say as to whether such a Memorandum was ever received. However, except in the case of Scheduled Castes/Scheduled Tribes, the reservation has not been given on the basis of population.

### **Expenditure on Bofors Investigations**

484. SHRI K. S. RAO: Will the PRIME MINISTER be pleased to state the amount so far spent on the investigations regarding beneficiaries/recipients of the Bofors pay-offs on foreign travel, boarding and lodging

of officers in foreign countries, incidental expenses, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): The total expenditure incurred so far on account of TA/DA of officers who visited foreign countries in connection with the investigations regarding beneficiaries/recipients of Bofors pay offs is given below:

<i>Indian Rupees</i>	<i>Foreign Exchange</i>
Rs. 6,43,719.24	US\$ 7212.50
	SFR 951.20
	SEK 2009.20

**Rates of Paper Manufactured by Hindustan Paper Corporation Ltd., Calcutta**

485. SHRI MAHENDRA SINGH MEWAR: Will the PRIME MINISTER be pleased to state:

(a) whether there is a dispute between the Union Government and the Hindustan Paper Corporation Ltd., Calcutta on the disagreement over PMT rates communication by the Union Government and its non-acceptance by HPC; and

(b) if so, the action proposed to be taken by Government to resolve the dispute which is affecting education due to non-supply of paper by HPC?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b). Hindustan Paper Corporation (HPC) was supplying Subsidised white printing paper to the education sector under a scheme approved by the Department of Education, Ministry of Human Resources

Which lapsed on 31.3.1990. A revised scheme for subsequent implementation is under consideration of the Department of Education, Ministry of Human Resources. As soon as the Scheme is finalised, supply of subsidised paper would resume. Meanwhile HPC is supplying paper at concessional rates to the education sector but without any subsidy.

[Translation]

**Investment by Multinational Companies**

486. SHRI HARSH VARDHAN: Will the PRIME MINISTER be pleased to state:

(a) the policy of Government regarding the investment by multinational companies in India;

(b) whether Government propose to issue a list of such industries in which the multinational companies will not be permitted to invest with immediate effect; and

(c) if so, when?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Government's foreign investment policy is selective and is designed to channelise such investments into areas which require sophisticated technology, or where critical production gaps exist or which would help increase the country's export potential. While Government's basis policy is aimed at reducing unnecessary dependence on external resources, it is recognised by Government that it is equally necessary to update production technology continuously to keep pace with rapid technological advances taking place in developed countries. The import of technology is, therefore, selective and is ordinarily permitted in high technology areas, in export-oriented or import substitution manufacture, or for enabling indigenous industry to upgrade its existing